

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER	:		
PETITION NUMBER	:	CP/565/ (IB)/CB/2017	
NAME OF THE PETITIONER(S)	:	MURALI SUNDARAM	
NAME OF THE RESPONDENT(S)	:	AIR CARNIVAL PVT LTD	
UNDER SECTION	:	9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

JAYANTHI . K. SHAH

Counsel for  
petitioner

TSeshal

ORDER

Counsel for the Petitioner present and prayed for time for filing consent letter in Form '2' for appointment of the IRP. Put up on 06.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)